

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/283(KB)2022
IA(COMPANIES.ACT)/123(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	ARUNABH THAKUR VS HEART HOSPITAL PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Ms. Shruti Singhania, FCS : For Petitioner
Ms. Apurva Daga, AR

Mr. Shaunak Mitra, Adv. : For R1
Mr. Avik Chaudhuri, Adv.
Mr. Amandeep Singh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **23/8/2024**.

**Satyajit Roy
(Court Officer)**